

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 583 of 2016 IN
DFR NO. 3034 OF 2016**

Dated: 2nd November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Tamil Nadu Generation & Distribution Corpn. Ltd. ...Appellant(s)
Vs.
M/s. Ambika Cotton Mills Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

ORDER

**IA NO. 583 of 2016
(Appl. for condonation of delay)**

Issue notice to all respondents returnable on 19.12.2016. Dasti, in addition, is permitted.

List the matter on **19.12.2016**.

**(I.J. Kapoor)
Technical Member
mk/pr**

**(Justice Ranjana P. Desai)
Chairperson**